

HARYANA VIDHAN SABHA -

NINTH REPORT

OF THE

ESTIMATES COMMITTEE

ON

THE BUDGET ESTIMATES

FOR

1976-77

Townshi

Sports Department

VIDHAN SABHA SECRETARIAT, CHANDIGARH
March, 1977

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Composition of the Estimates Committee for the year 1976-77

Chairman

1. Rao Nihal Singh, M.L.A.

Members

- 2. Shri Amar Singh, M.L.A.
- 3. Rao Bansi Singh, M.L.A.
- 4. Shri Girish Chander Joshi, M.L.A.
- 5. Smt. Lajja Rani, M.L.A.
- 6. Shri K.N. Gulati, M.L.A.
- 7. Shri Partap Singh Tyagi, M.L.A.
- 8. Shri Prem Sukh Dass, M.L.A.
- 9. Shri Shyam Lal, M.L.A.

Secretariat

1. Shri Raj Krishan

Secretary

2. Capt. S.S. Ahlawat

Research Officer

x (Smt. Lajja Raui, M.L.A. expired on 1-3-1977)

INTRODUCTION

- 1 1, the Chairman of the Estimates Committee for the year 1976-77 having been authorised by the Committee in this behalf present this report on the Budget Estimates for the year 1976-77, in respect of the Sports Department.
- 2. A brief summary of recommendations/observations of the Committee is given in Appendix. This summary is not exhaustive and for full recommendations or observations of the Committee reference should be made to the main Report.
- 3. A brief rocord of the proceedings of each meeting has been kept separately in the Vidhan Sabha Secretariat.
- 4 The Committee are grateful to the representatives of the Sports Department who appeared before them for oral examination.
- 5. The Committee place on record their high appreciation of the whole hearted cooperation and unstinted assistance given to it by the Secretary. Haryana Vidhan Sabha and his staff.

CHANDIGARH

RAO NIHAL SINGH, CHAIRMAN

The 30th March, 1977

ESTIMATES COMMTTEE

REPORT

- 1. The Estimates Committee for the year 1976-77 was elected by the Vidhan Sabha consisting of nine Members and notified vide Huryana Vidhan Sabha Secretariat Notification No. EC-3/76-77/8, dated the 28th April, 1976.
- 2. Rao Nihal Singh, M.L.A. was nominated Chairman of the Committee by the Hon Speaker.
- 3. The Committee held 34 sittings at Chandigarh, till the finalisation of the Report.
- 4 The Committee selected the following Departments with a view to scrutinize their Budget Estimates for the year 1976-77:—
 - 1. Dairy Development,
 - 2. Tourism.
 - 3. P.W.D. (Public Health,)
 - 4. Sports, and
 - 5. Consumer Cooperative Stores functioning at Chandigarh, Ambala, Faridabad and Hissar.
- 5 The Committee scrutinised the material relating to the Budget Estimates of the Sports Department for the year 1976-77 and orally examined the representatives of this Department.
- 6 The Committee could not examine the following departments due to the reasons mentioned against each department:—
 - 1. Dairy Development Department:—Replies to the questionnaire frammed by the Committee were not received from the department.

Tourism Department:—Non-receipt of the replies to the questionnaire framed by the Committee from the Department.

- 3. PWD (Public Health):—Replies to the questionnaire were received when the term of the Committee was nearing completion.
- 4. Consumer Co-operative Stores functioning at Chandigarh Ambala, Faridabad and Hissar:—Consumer Cooperative Stores could not be examined due to the late receipt of the material
- 7. The Committee also scrutinised the Supplementary Estimates of the Government of Haryana for the year 1976-77 (1st, 2nd and 3rd Instalments) and examined the representatives of the Finance as well as other departments concerned with the demands and submitted their

reports thereon to the Vidhan Sabha on the 6th July, 1976, 15th November, 1976, 24th March, 1977 respectively.

Importance of Sports

The future of the country depends upon the quality and versatility of its youth in building in a new society. The most important object of Sports relates to over all development of youth and to train and prepare them to play a constructive role in society and active participation in national life. It is well known that the youth of a country have a significant role to play in imparting vitality and momentum to the life of community. It is well known maxim that the character of nation is always moulded in its play grounds.

This immense human resource which the youth represent should be harnessed to the utmost in the developmental efforts of the country. The vital role of sports and games for equipping the youth with these qualities is now widely recognised. Sports and games form an integral part of our educational pattern in schools and colleges. Sports not only provide amusement but also strengthen friendship and comradeship. For an integrated development of body and mind, sports and games are essential. It is also a historical fact that the battle of Waterloo was won in the grounds.

Haryana has been traditionally described as the 'Sword Arm of India'. No other part of India is more keenly sports conscious than the State of Haryana, nor is there any other State where games and sports are generously patronised traditionally. Haryana is the proverbial land of strong bodies and sinewy limbs. It is generally held that strength of the nation is related to the sports mindedness of its citizens.

It is true that there is no dearth of good talent in Haryana. If we are able to unearth and train the hidden and dormant material lying latent in the multitude of our population by providing adequate opportunities of coaching and frequent participation in competition, there is no reason why our sportsmen/women should not take their right full place among the leading star of the world. The past performance of our young men/women in the field of sports sufficiently substantiates this. Padamshri Chandgi Ram, Shri Ude Chand, Hony. Leiutenant, Sh. Lila Ram, Sh. Jagroop Singh, Sub. Major Sajjan Singh. Sh, Netar Pal Singh, Sh. Hukam Singh. Sh. Radhey Shyam, Sub. Hawa Sing, Nb. Sub. Mehtab Singh, Nb. Sub. Bhim Singh, Sh. Jagraj Singh, Sh. Bahadur Singh, Miss Gita Zutshi, Miss Manjula, Sh. Balwant Singh, Sh. Mohan Lal Singha, Shri Jai Karan Rana, Sh. Khushi Ram, these leading sportsmen/women of the country belong to Haryana.

The Haryana State does not lag behind in the service of the defence of the country also. Its soldiers like Major Hoshiar Singh have won the highest national defence award in the country. There are many other soldiers who have brought laurels to the State as well as to the country in the wars fought recently.

It is in this background that the Estimates Committee examined the budget estimates of the department for the year 1976-77.

9. In reply to the questionaire, the department furnished following information regarding the organisational set of the Department — up of the Department —

Sr.		Scale of Pay	Total No of Posts
	CLASS—I HEAI	QUARTERS STAFF	
1.	Director I.A.S. Cadre	900-1800+200 S.P	1
2.	Addl. Director (Part time)		1
3.	Deputy Director	400-1250+200 S.P. for an HCS Officer at 900-1200 for an offic of the Sectt. services	er
	CLASS	-II ,	
4.	Sports Officer (hqrs,)	300-25-450/25-600	1
	CLASS	-III	
5	Dy. Superintendent	225-15-360/20-500+5 S.P.	50 1
6.	Assistant (including one store keeper)	160-10-280/15-400	4
7.	Jr. Scale Steno	158-6-170/8-210/10- 310+2 advance increments to graduate.	1
8.	Steno Typist	110-4-130/5-160/5-22 +25 S P.	5 1
9.	Clerks	110-4-130/5-160/5-22	5 7
	DISTRICT LEVEL	STAFF (CLASS-II)	
10.	Senior Coach	600-35-700/40-1100	1'
11.	Distt. Sports Officers	300-25-450/25-600	11
12.	Coaches	300-25-450/25-600	17
	*		

In addition 14 coaches who draw their salary from NIS Patiala have been employed for the promotion of Sports.

CLAS	S-III	
13. Steno-typists	110-4-130/5-160/5-225 +25 S.P.	11
14. Clerks	110-4-130/-5-160/5-225	11
Motilal Nehru School o	of Sports at Rai (Sonepat)	
CL	ASS-I	
1. Principal & Director	1500-Pension Rs. 875 p.m.	1
2. Chief Medical Officer	1200-75-1800	1
CL	ASS-III	
3. Vice-Principal	700-40-980/40-1100/50- 1200	1
4. Dy. Director (Wrestling Cricket, Field)	700-40-900/40-1100	3
5. Bursar (Admn. Officer)	400-30-550/40-750/50- 1250	1
CLAS	SS-III	
6 Office Superintendent	400-25-500/30-650	1
7. Mess Supervisor	225-15-360/20-500	1
8. Hostel Superintendent	225-15-360/20-500	1
9. Head Clerk	225-15-360/20-500	1
10. Store-keeper	160-10-280/15-400	1
11. Assistant	160-10-280/15-400	1
12. Personal Assistant	160-10-280/15-400	1
13. Senior Auditor	300-25-450 25-600	1
14. Sectional Officer	250-10-340/15-400	1
15. Clerks	110-4-130/5-160/5-225	6
16. P.T. I's	220-8-300/10-400	2
17. Coaches	400-30-640/40-800 and 300-25-450/25-600	6

19). Masters/Asstt. Masters			400-30-640, 300-25-450,	/40-800 and /25-600	15
	Kamla Nehru	Scho	ol of S	Sports at Rai (
		C	LASS-I			
1.	Headmistress.			700-40-980/ 50-1200	40-1100/	1
		C :	LASS-I	II		
2-	Asstt. Teachers			300-25-450/	25-600	5
3.	Accountant			160-10-280/	15-400	1
4.	Matron			225-15-360,	/20-500	1
5.	Clerks			110-4-130/5	5-160/5-225	1
for inc	The posts which have the field offices after rease —	ve been 31-3-1	n c re ate 972 are	ed for the head shown under	quarters as we with proport	vell as ionate
for inc	rease :—	31-3-1	This keep Sport of th Deptt of th	post was creating in view in the State increase of view in the state increase deptt. has ously as shown	eated by the the importate and on actions. The actions increase the actions of the actions are the actions of t	Govt. nce of count of the ivities
ще	rease :—	31-3-1	This keep Sport of th Deptt of the mendo 4 on Kuru	post was creating in view in the State increase of view increase deptt. has	eated by the the importate and on action of new Distington.	Govt. nce of count of the ivities ed tre
1.	The field offices after rease — Director, I.A.S. Cad	31-3-1	This keep Sport of th Deptt of the mendo 4 on Kuru	post was creating in view is in the State increase of the control increase deptt. has ously as shown the formation kshetra. Bhir	eated by the the importate and on action of new Distington.	Govt. nce of count of the rvities ed tre- c-U. viz. and
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1. 2. 3. 4.	Director, I.A.S. Cad Distt. Sports Officer Steno-typists	31-3-1 lre	This keep Sport of th Deptt of th mendo 4 on Kuru Sirsa.	post was creating in view is in the State increase of view increase deptt. has ously as shown the formation kshetra, Bhir 50% increase	eated by the the importate and on action work. Load case. The action in Annexure of new Distrayani, Sonepate. 33% in 33% in ai School Wo	Govt. nce of count of the rvities ed treU. viz. and crease

To impart quality coaching and training to budding Sportsmen/Women on most modern lines the Motilal Nehru School of Sports, Rai has been set up and Kamla Nehru School is a Junior Wing which acts as feeder to Motilal Nehru School of Sports, Rai (Sonepat) All the posts for efficient running of these institutions have been created after 31-3-1972.

Sports Department

10. The Departmental representative stated in written evidence that at the time of formation of Haryana State the following schemes were in existence:

Department to popula-

1. Coaching

rise Sports and Games

- 2. Award of Scholarships to outstanding Sportsmen/Women.
- 3. Sports Council Grant-in-aid.
- 4. Yoga
- 5. Construction of Stadia.

It was further brought in the notice of the Committee that Government have now taken active steps to encourage sports and create sports conciousness among the youth. Sports and Games form an integral part of our educational pattern in Schools and Colleges Special institutions have been set up under the charge of experts, competitions and tournaments are held and various incentives provided to attract talented young ren and women for participating in the National and International Sports competitions.

Apart from this, a number of new schemes have been introduced by the State Government for the promotion of Sports activities in addition to the schemes which were already taken up by the erstwhile Punjab State for the promotion of Sports:—

- (i) Cash Awards to outstanding Sportsmen.
- (ii) Stipends for getting training at NIS Patiala.
- (11i) Minor Mountaineering and Trekking.
- (iv) Motilal Nehru School of Sports, Rai.
- (v) Rural Sports Centere

General observations

11. The Committee in their meeting held on 23rd December, 1976, observed that the Government departments, Haryana do not send the material and the replies to questionnaire to the Committee in time when asked for. The Committee desired that the Commissioner and Secretary to Government, Haryana Fianance Department be asked to issue a directive to all the Secretaries to Government, Haryana, requesting them to keep ready the material on the budget estimates relating to their respective departments to be supplied to the Committee on any time after the 30th April, of each year. Similarly, the departments may further, be asked to supply the replies to the questionnaire prepared

by the Committee within two weeks positively after the receipt of the questionnaire by the Government. The Committee would take serious note if the material as asked for by them is not supplied within a period of two weeks on receipt of the letter from the Vidhan Sabha Secretariat after the 30th April.

The Commissioner and Secretary to Govt., Haryana, Finance Department has accordingly issued the following directive to all the Administrative Secretaries vide his U.N. No. 10-VS-(4 B&C)-77, dated the 18th January, 1977.

Will the Administrative Secretaries to Government Haryana kindly refer to the enclosed copy of letter No. EC-27/76-77/520, dated the 13th January, 1977, from the Secretary, Haryana Vidhan Sabha alongwith a copy of extracts of the proceedings of the meeting of the Estimates Committee held on the 23rd December, 1976 referred to therein on the subject noted above?

As desired therein they are requested to ensure that replies to the questionnaire of the Committee in respect of their departments are sent to the Secretary, Haryana Vidhan Sabha within two weeks of the receipt of the same. They are also requested to take a serious view against the departments under their administrative control who fail to supply the requisite information to the Committee.

The Committee accordingly recommend to the Government that the time limits for supplying material on the budget estimates and replies to the questionnaire framed by the Committee, be strictly adhered to, failing which a serious view of the matter would be taken.

12. The Commissioner and Secretary to Govt. Haryana, Tourism

Tourism Department delay in supply of the material on Budget Estimates and non supply of the replies to the questionnaire framed by the Committee Department was requested vide Vidhan Sabha Secretariat letter No. EC-19/76-77/11413 dated 19.5.76 to supply the material in support of its budget estimates for the year 1976-77 within a fortnight. It was also made quite clear in the above mentioned letter that the Committee would view with

dis-favour if its work is hampered or delayed due to the non-receipt of the material in time. As the material in question was not received, reminders were sent to the Secretary to Government, Haryana, Tourism Department on 3.6.76 14.6.76 13.7.76 and 28.8.76 to expendite the material which was actually received on 9.8.76. The Committee framed the questionnaire and sent the same to the department on 23.9.1976 to furnish its written replies thereto. The department was reminded on 28.10.76, 16 11.1976, amd demi-officially on 26.11.76, 9.12.76 and 25.2.77 to expedite the replies asked for but the replies to the questionnaire were not received. The Committee are pained to observe that the Tourism Department has not sent its replies to the questionnaire in spite of virious reminders/D.O. letters written to the Administrative Secretary by the Vidhan Sabha Secretariat and the directive of the Finance Department as re-produced in para 11 of this Report.

The Committee feel that the non-supply of the replies to the questionnaire is a very serious matter as it has held up the work of the Committee. Consequently, neither the budget estimates of the department could be examined nor a report could be prepared for presentation to the House. The Committee recommend that the Governmet should fix the responsibility on the officers/officials who are responsible for this deliberate non supply of the replies to the questionnaire framed by the Committee. The Committee be informed in the matter accordingly.

13. The Commissioner and Secretary to Government Haryana,

Dairy Development Department Corporation delay in supply of the material on Budget Estimates and nonsupply of the replies to the questionnaire framed by the Committee Dairy Development Department Haryana, Dairy Development Department was requested vide Vidhan Sabha Secretariat letter No. EC-18/76-77/11410, dated 19.5.76 to supply the material in support of its Budget Estimates for the year 1976-77 within a fortnight. It was also made quite clear in the above mentioned letter that the Committee would view with dis-favour if its work is hampered or delayed due to the non-receipt of the material in time.

As the material in question was not received, reminders were sent to the Secretary to Government, Haryana Dairy Development Department on 3-6-76, 16-6-76, 29-6-76 and 13-7-76 to expendite the material which was actually received on 19-7-76. The Committee framed the questionnaire and sent the same for the department on 13-11-1976 to furnish its written replies there to. The Department was reminded demi-officially on 26-11-1976, 9-12-76, 13-1-77 and 25-2-1977 to expedite the replies asked for, but the replies to the questionnaire were not received. The Committee are constrained to observe that the Dairy Development Department has not sent its replies to the questionnaire inspite of the various demi.official letters written to the Administrative Secretary of the Department by the Vidhan Sabha Secretariat and the Directive of the Finance Department as reproduced in para 11 of this Report.

The Committee feel that the non-supply of the replies to the questionnaire is a very serious matter and it has held up the work of the Committee. Consequently, neither the Budget Estimates of the Department could be examined nor a Report could be prepared for presentation to the House. The Committee recommend that the Government should fix the responsibility on the officers/officials who are responsible for this deliberate non-supply of the replies to the questionnaire framed by the Committee. The action taken by the Government in this respect against defaulting officer/official may be informed to the Committee accordingly.

14. The Commissioner

Public Works Department (Public Health) delay in supply of the material on budget estimates and non supply of the replies to the questionnaire framed by the Committee and Secretary to Government, Haryana, Public Works Department (Public Health) was requested vide Vidhan Sabha letter No. EC-21/76-77/11419, dated 19-5-76 to supply the material in support of its budget estimates for the year 1976-77 within a fortnight. It was made quite clear in the above mentioned letter that the Committee would view with disfavour if its work is hampered or delayed due to the

non receipt of the material in time. As the material in question was not received, reminders were sent to the Secretary to Government, Haryana Public Works Department (Public Health) on 3-6-76, 16-6-76, 13-7-76 to expedite the material-which was actually received on 15-7-76. The Committee framed the questionnaire and sent the same to the department on 1-9-76 to furnish its written replies thereto. The Department was reminded on 15-10-76, 6-10-76, 28-10-76. 16-11-76 and demiofficially on 24-11-76, 9-12-76, 13-1-77 to expedite the replies asked for The replies to the questionnaire were received in Vidhan Sabha Secretariat after a prolonged correspondence on 16-2-1977. The Committee are pained to observe that the department has not sent its replies to the questionnaire, well in time, in spite of various reminders/D.O. letters written to the Administrative Secretary by the Vidhan Secretariat and the directive of the Finance Department as reproduced in para 11 of this Report.

Salhe

The replies to the questionnaire were received on 16-2-77 the Committee could not find time to scrutinize the replies and examine the budget estimates of the department, because the term of the Committee was nearing completion.

The Committee feel that there was a deliberate attempt to supply the replies to questionnaire late and there was no justification whatsoever for doing so. The Committee view this lapse seriously and recommend to the Government that the responsibility be fixed on the officers/officials for late supply of the material on the budget estimates and replies to the questionnaire framed by the Committee. The Committee be informed of the action taken in the matter.

15. The Department was asked on 19-5-1976 to supply material

Delay in supplying material in support of budget estimates and replies to the questionnaire re garding Sports Department. on the budget estimates for the year 1976-77. On 3-6-1976 and 16-6-1976 the department was reminded to supply the material in question, which was actually received on 26-6-1976. The Committee framed questionna re on the material so supplied and sent the same to the department on 13-8-1976 to furnish written replies there to. The department took no action. Accordingly, they were reminded vide reminders dated

dingly, they were reminded vide reminders dated 30-8-1976, 15-9-1976, 1-10-1976, 28-10-1976, 16-11-1976 and deminders deminded on 26-11-1976 and 9-12-1976. Eventually the department furnished the written replies on 23-12-1976 and thus the work of the Committee was held up. First, the department took more than one month to send the material in support of its budget estimates and there after the Department took more than four months to send the written replies to the questionnaire. When the departmental representative was asked to explain the reasons for such inordinate delay, he regretted the delay and said no explanation could be good enough for this.

The Committee feel that the delay in supplying the material on budget estimates and replied to the questionaire was not justified and it reflects adversely on the efficiency of the department. In view of the regrets offered by the departmental representative the Committee do not intend to persue this matter, further, but suggests that the Government should tone up the Administration of the Department.

Director of Sports oral examination that there is no independent whole time Director of the Department at present. Director of Public Instructions is holding additional charge of this post. Likewise there is a post of part-time additional Director, whose incumbent is also doing the job on this post in addition to other port-folios he is holding. So virtually the Deputy Director is running the Department. The Committee is not satisfied with this arrangement. Moresoever, the Director of Public Instructions who is holding the additional charge of the post of Director-Sports is over loaded with the work of his own department and he hardly finds time to give attention towards the functioning of this department. Since the post of Director-Sports has been created by the Government, keeping in view, the importance of sports in the State and on account of increase of work load of the department, the Committee see no reason why this post be not manned by an independent whole time Director Sports.

Further, it was noticed that the post of Director has been sanctioned in IAS Cadre. Every IAS Officer cannot be outstanding sportsman. The Committee, therefore, recommend to the Government that for the promotion of sports activities in the State an IAS Officer having the background and aptitude for the sports may be appointed whole time Director of Sports at the earliest and the Committee may be informed accordingly.

Additional Director of Sports

As observed there is one post of Additional Director part time in the department who performs following duties:—

- 1. Grant of Temporary advance out of G.P.F to the staff of the Department.
- 2. Sanction of leave/advances as allowed by the Government from time to time.
- 3. Sanction of coaching camp.
- 4. Transfer of coaches of NIS Patiala & non-gazetted staff of the Department.
- 5. Cases regarding training for non-gazetted staff
- 6. Deputation of non-gazetted staff.
- 7. Crossing of EB by non-gazetted staff.
- 8. Purchase of Stationery.
- 9. Issue of Sports Certificates B, C, and D.
- Cases regarding interview of the candidates for adhoc appointments.

11. Any other cases required to be submitted.

As already noticed this post is held by an officer in addition to his own duties, when there will be one independent whole time Director of Sports as recommended by the Committee in para-16 of this Report. He can very well look after the work of the additional Director also. It is seen from above that the duties performed by the Additional Director are not of so intricate or of technical nature, and the post being a part time, this job can be assigned to the Director or Deputy Director. This post may be abolished.

18. In reply to the questionnaire the department has stated in written evidence that there is one post of sports Sports Officer at office Class II at the Head Quarters. No specific duties have been assigned to him. When the Head Ouarters. attention of the departmental representative during the course of oral examination was drawn to this fact he stated that earlier there was no technical man (Sports) at the Head Quarters so that the incumbant of this post may advise in technical matters. The Committee are not satisfied with this explanation. The Sports Officers are required to do their duties in the field for promotion of sports and talents cannot be languished at the Head Quarters office for routine type of jobs. As already recommended by the Committee in para 16 of this Report, when there will be a whole time Director well-versed in sports matters, he will not be required "technical advice of the sports officer.

However, the committee recommend to the Government that when a whole-time Director of the department is appointed by the Government then the justification for retaining this post at Head Quarters may be seen by the Government and the decision taken in this respect by the Government may be communicated to the Committee

19. There is one post of Sectional Officer (class III) sanctioned in the Moti Lal Nehru School of Sports, Rai. When a ked to explain the justification for this post, the departmental representative stated in oral evidence that the post is superfluous and not necessary. The Committee recommend that the post af Sectional Officer be abolished forthwith.

20. There is one post of District Sports Officer and Coach at

every District Head Quarter The Committee was of the view that they have not done any thing worth the name towards promotion of sports in their respective districts. The Departmental represer tative stated in oral evidence that their performance depends upon the interest evinced by the respective Deputy Commissioners in sports etc. The Committee was not satisfied with the prevailing situation in the sports field and desired that the

Deputy Commissioners in sports etc. The Committee was not satisfied with the prevailing situation in the sports field and desired that the District sports Officer and Coaches should do concrete work to justify their existence. The Committee further recommend to the Government that special efforts be made to recruit the efficient persons as

Coaches at the earliest so that training of the students do not suffer. The Committee during the course of oral examination observed that special attention has not been paid by the department towards games like, foot-ball, Cricke t, Yoga and athletics. The Committee, therefore 'recommend that special attention may be paid by the Department towards the above mentioned games.

The Committee recommend to the Government that the District Sports Officers should have a liasion with the District Education officer as well as other Educational Institutions of the districts with a view to promote the Sports activities in their respective districts.

The Committee further recommend to the Government that respective Deputy Commissioners should watch the performance of the District Sports Officers periodically in their respective districts.

The Committee further recommend to the Government that the respective Deputy Commissioners should ensure the promotion of Sports activities in their districts and periodical progress report in this respect may be sent to the Government by the Deputy Commissioners. Steps taken in this respect may be communicated to the Committee as well.

Admission to that the special board in its meeting held on 2-2-1977 decided to begin with ten seats in class VIIth entrance test should be reserved for outstanding Sportsmen and also for those who possess talents and promising in sports. This number will be increased to 25. Further, it was also decided that any sportsman securing in a medal at national level or performance is equalent to that of a medal may also be allowed for lateral entry in Class VIIIth, IXth and Xth. They will be given relaxation in the prescribed qualifying admissions test.

The Committee would like to be informed of the action taken towards implementation of the decision of the Board.

22. There is one Yoga Centre at Yamunanagar in Ambala District,

Stadia and Yoga

Centres at District Head Quarters

Tict Head Quarters

The Committee, were, further, informed that efforts are being made to build the Stadia's at the remaining District Head Quarters also.

The Committee feel that there should be atleast one Yoga Centre and Stadium at every District Head Quarter in the State to promote the sports activities. The Committee recommend that the Government should ensure the implementation of plan of one stadium and one Yoga Centre at every District Head Quarter within the year 1977-78.

Admission to Kamla Nehru School and Motilal Nebro School of Sports Rai

The Departmental Representative, Haryana, on oral examination stated before the Committee that admission to these schools is made on the basis of intelligence test, physical test, the efficiency and merit. The Committee asked the Departmental Repre-

sentative that the admission to these schools should be made on the basis of sports potentials of the students. The departmental representative stated in evidence that the intention of setting up the school was the over all development of the children in the academic and sports. The intention was never to produce merely sportsmen. He further stated that we do want that some people out of the school should become outstanding sportsmen also. We have a scheme to spot out children in the age group of 10-12 and have promise of becoming good sportsmen. They will be given special coaching in sports school and then we hope to produce National Level Champions. The Departmental representative further stated that they are devising a scientific method to adjudge the sports potential of the student, in consultation with NIS experts.

The Committee would like to know as to what scientific method has been evolved for the purpose and desired to know the details thereof.

The Committee feel that if higher standard of academics is the only criterion for admission in these institutions then the entrants having urban background with frail physical standard will have their way and the children having sturdy physical standards with less acadmic standards will be thrown into the background since the school is primarily meant for promotion of sports the students possessing sound physique be given preference over those who are academically talented but lacking in physical standards.

Chief Medical Officer Motilal Nehru School of Sports-Rai infirmary Staff:-

24. According to the written reply submitted by the Department there is one post of Chief Medical Officer (Class I) in the Motilal Nehru, School of Sports Rai. He is supported by the following

- 1. One post of Chief Medical Officer in the scale of Rs.1200-75-1800-600-100 a/Non Practicising Allowance.
- 2. One Dietician in the scale of Rs. 400-30-650/40-800
- Two Pharmacists (Compounders) in the scale of Rs. 140-6-170/ 3. 8-210-10-250
- 4. One Statician in the scale of Rs. 160-10-280/15-300
- One Male Nurse in the scale of Rs. of 140-5-200/10-250 5.
- One Staff Female Nurse in the scale of Rs. 140-5-200/10-250
- 7. One Staff Nurse in the scale of Rs. 140-5-200/10-250

- 8. One Staff Nurse in the scale of Rs. 140-5-200/10-250
- One Sr Laboratory Technician in the scale of Rs. 130-5-160/5-225
- 10. One Nursing sister in the scale of Rs. 200-10-250/10 300
- One Radiographer in the scale of Rs. 120-5-150/6-180/8-210/ 10-250
- 12. One ward boy in the scale of Rs. 70-2-80-/3-95
- 13. One ward Attendant in the scale of Rs. 70-2-80/3-95
- 14. Three Sweepers in the scale of 70-2-80-/3-95
- 15. One Dhobi in the scale of Rs. 70-2-80/3-95
- 16. One Peon in the scale of Rs. 70-2-80/3-95
- 17. One Mali in the scale of Rs. 70-2-80/3-95
- 18. One Chowkidar in the scale of Rs. 70-2-80/3-95

During the course of oral examination the Committee pointed out that the post of Chief Medical Officer and other supporting staff was in excess of the actual requirement and wanted to know the norms on which the same have been sanctioned. The Departmental Representative stated that the Chief Medical Officer and other staff mentioned by them are sanctioned one and not in position as such. There is proposal to set up a 25 beded hospital in the School Campus and a 10 beded hospital has been set up uptil now. The Committee asked for the justification of a hospital of so much bed strength and staff. The Committee was of the view that such a hospital in sports school was really not necessary. In the school, there are sports boys and girls and not patients to be looked after. The departmental representative furnished the written information which reads as under:—

- 1. Twice a year annual medical check-up of each student and progress in health noted in a "Medical History Chart" and afterwards medical report is sent to each parents.
- 2. Providing prophylactic cover to all the students and staff against Malaria and infectious disease and other like Tetenous etc.
- 3. Medical care and hospitalisation during illness of students and the staff.
- 4. Medical care during convalescence.
- 5. Medical care to all the participants in various sports camps in the school.

- 6. Looking and keeping a check on the balanced diet in-take of all students and responsibility for efficient running of the school messes.
- 7. Procurement of food articles and their preservation.

No. of Indoor/outdoor Patients in 1975

Total out door paties	nts	10427
Indoor patients		705
Fracture cases	Malaria Positive confirred	Flue PUO
14	73	153
Repairs of wounds and stiches applied	Mıs	cellaneous other Diseases
12		543

Total—705

Laboratory Specimen Examination

	·	[otal	Slides	Slides
1.	Blood slides examined for Malaria parasite	958	Positive 473	negative 485
2.	Blood slide examined	-		
	T.L.C	457	-	_
	D.L.C	45 7		_
3.	Haemoglobine examination	33		
4.	Blood Examination for ESR	23		-
5.	Urine Specimen Examined	326		
6.	Stools Specimen	90		
7.	Blood grouping	330		
	_	, _		

Total 2599

The following cases were detected for different deformities during annual medical check up.

ì.	Refraction Errors	Nil
2	FNT. Cases	32

3. Dental Diseases —17

A. Serious Cases —Nil

B. Any illness in epidemic form —Nil

C. Cases referred —One Out side

The Committee analysed the information supplied by the Government and found that there is no justification for such a hospital having 25 beds. The Committee further recommend to the Government for a Civil Dispensary having a Medical Officer in HCMS Class II with a skelton supporting staff to meet the requirement of the school. The Committee further recommend to the Government that there is no need of a Chief Medical Officer of class I in such a small institution. The Committee further recommend that the post of Chief Medical Officer and other posts which are not required may be abolished.

Sports Institutions the departmental representative that huge amount is spent on these institutions every year. The Committee recommend that a Supervisory Board should be set up to watch the working of these institutions and to have an effective check on the expenditure side as well. The Committee further recommend that the strength of the Board may not exceed more than seven members including two legislators of Haryana.

APPENDIX

SUMMARY OF RECOMMENDATIONS/OBSERVATIONS OF THE ESTIMATES COMMITTEE (1976-77)

Sr. No.	Page	Paragraph of the Report	Recommendations/Observations
1	2	3	4
			TOURISM DEPARTMENT
1	7	12	The Committee are pained to observe that the Tourism Department has not sent its replies to the questionnaire in spite of various reminders D.O. letters written to the Administrative Secretary by the Vidhan Sabha Secretariat and the directive of the Finance pepartment as reproduced in para 11 of this Report.
			The Committee feel that the non- supply of the replies to the questionnaire

The Committee feel that the non-supply of the replies to the questionnaire is a very serious matter as it has held up the work of the Committee Consequently, neither the budget estimates of the department could be examined nor a report could be piepared for presentation to the House. The Committee recommend that the Government should fix the responsibility on the Officials who are responsible for this deliberate non supply of the replies to the questionnaire framed by the Committee. The Committee be informed in the matter accordingly.

DAIRY DEVELOPMENT DEPARTMENT

CORPORATION

The Committee are constrained to observe that the Dairy Development Department has not sent its replies to the questionneire inspite of various D,O. letters written to the Administrative Secretary (f the Department by the Vidha Sabha Secretariat and the Directive of the Finance Department as reproduced in para 11 of this Report.

The Committee feel that the nonsupply to the replies to the questionnaire
is a very serious matter and it has heldup the work of Committee Subsequently, neither the Budget Estimates of the
Department could be examined nor a
Report could be prepared for presentation
to the House. The Committee recommend that the Government should fix the
responsibility on the officers officials who
are responsible for this deliberate nonsupply of the replies to the questonnaire
framed by Committee The action token
by the Government in this respect against
defaulting officer officials may be informed to the Committee accordingly.

1 Hee

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8 13

1 2 3 P W D. (PUBLIC HEALTH) 3 8 14 The Committee are pained to observe that the department has not sent its replies to the questionnaire well in time, in spite of various reminders D O, letters written to the Administrative Secretary by the Vidhan Sabha Secretariat and the directive of the Finance Department as reproduced in para 11 of this Report The replies to the questionnaire were received on 16-2-77. The Committee could not find time to scrutinize the replies and examine the budget: Estimates of the Department, because the term of the Committee was nearing completion. The Committee feel that there was a deliberate attempt to supply the replies to questionnaire late and there was no justification whatsoever for doing so The Committee view this lapse seriously and recommend to the Government that the responsibility be fixed on the officers officials for late supply of the material on the budget estimates and replies to the questionnaire framed by the Committee. The Committee be informed of the action taken in the matter SPORTS DEPARTMENT 15 The Committee feel that the delay in supplying the material on budget estimates and replies to the questionnaire was not justified and it reflects adversely on the efficiency of the department view of the regrets offered by thedepartmental representative the committee do not intend to persi e this matter, further, but suggests that the Government should tone up the administration of the department. 5 10 16 Since the the post of Director of Sports has been created by the Government, keeping in view, the importance of sports in the Strte and on account of increase of work load of the department, the Committee see no reason why this post do not manned by an independent wholetime Director of Sports. Further, it was noticed that the post of Director has been sanctioned in

IAS Cadre

Every IAS Officer cannot be

an outstanding sportsman The Committee, therefore, recommend to the Government that for the promotion of sports activities in the State an IAS Officer having the background and aptitude for the sports may be appointed whole time

			4
1		3	<u> </u>
	,		the Director of Sports at the earliest and the Committee may be informed accordingly.
6	10	17	As already noticed this post is held by an officer in addition to his own duties. When there will be one independent whole time Director of Sports as recommended by the Committee in pera 16 of this Report. He can very well look after the work of the Additional Director also. It is seen that the duties performed by the Additional Director are not of so intricate or of technical nature, and the post being a part time, this job can be assigned to the Director or Deputy Director.
7	11	18	As already recommended by the Committee in para 16 of this Report when there will be a whole time Director well-versed in sports matters, he will not be required "technical advice" of the sports officer
			However, the Committee recommend to the Government that when a whole-time Director of the department is appointed by the Government then the justification for retaining this post at Head Quaiters may be seen by the Government and the decision taken in this respect by the Government may be communicated to the Committee.
8	11	19	When asked to explain the justification for this post, the departmental representatives stated in oral evidence that the post is superflous and not necessary. The Committee recommend that the post of Sectional Officer be abolished forthwith
9	11	20	The Committee was not satisfied with the prevailing situation in the sports field and desired that the District Sports Officer and Coaches should do concrete work to justify their existence. The Committee further recommend to the Government that special efforts be made to recruit the efficient persons as coaches at the earliest so that training of the students do not suffer. The Committee during the course of oral examination observed that special attention has not been paid by the department towards games like, foot-ball, Cricket, Yoga and athletics. Committee, therefore, recommend that special attention may be paid by the department towards the above mentioned grames.

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1	2	3	4
			The Commit Government that the

The Committee recommend to the Government that the District Sports Officers should have a liason with the District Education Officers as well as other Educational Institutions of the districts with a view to promote the Sports activities in their respective districts.

The Committee further recommend to the Government that respective Deputy Commissioners should watch the performance of the District Sports Officers periodically in their respective districts.

The Committee further recommend to the Government that the respective Deputy Commissioners should ensure that the promotion of sport activities in their districts and periodical progress report in this respect may be sent to the Government by the Deputy Commissioners. Steps taken in this respect may be informed to the Committee as well.

10 12 21

The departmental Frepresentative stated in written evidence that the special board in its meeting held on 2-2-1977 decided to begin with ten seats in class VII entrance test should be increased to 25. Further, it was also decided that any sportsman securing in a medal at national level or performance is equalent to that of a medal may also be allowed for lateral entry in Class VIII, IX and X. They will be given relaxation in the prescribed qualifying admissions test. The Committee would like to be informed of the action taken towards implementation of the decision of the board.

11 12 22

The Committee feel that there should be atleast one Yoga Centre and Stadium at every District Head Quarter in the State to promote the Sports activities. The Committee recommend that the Government should ensure the implementation of plan of one Stadium and one Yoga Centre at every District Head Quarter.

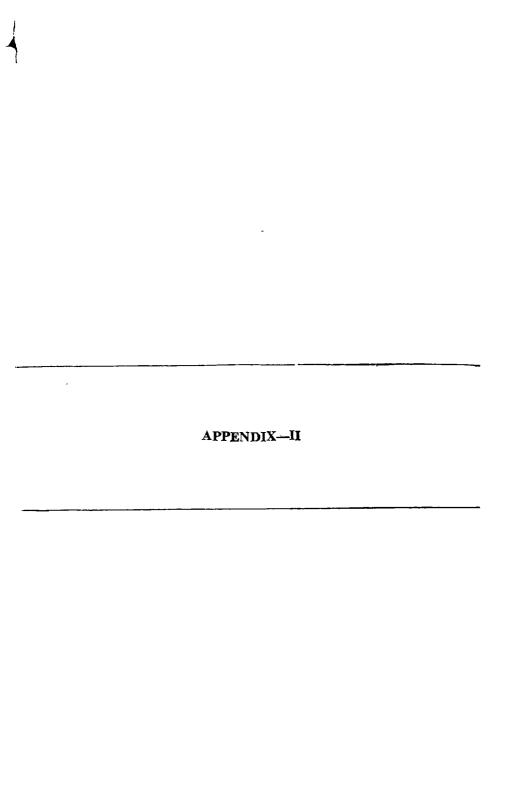
12 13 23

The Committee would like to know as to what scientific methods have been evolved for the purpose and desired to know the details thereof.

The Committee feel that If higher standard of academics is the only criterion for admission in these institutions then the entrants having urban background with frail physical standards will have their way and the childran having sturdy physical standards with less academic standars will be thrown into the backgro-

1	2 '	3	4
		•	unds. Since the school is primarily meant for promotion of sports the students possessing sound physique be given prefarence over those who are acadmically talented but lacking in physical standards.
13	13	24	The Committee analysed the information supplied by the Government that there is no justification for such a hospital having 25 beds. The Committee further recommend to the Government for a Civil Dispensary having a Medical Officer in HCMS Class-II with a skelton supporting staff to meet the requirement of the School. The Committee further recommend to the Government that there is no need of a Chief Mcdical Officer of Class I in such a small institution. The Committee further recommend that the post of Chief Medical Officer and other posts which are not required may be abolished.

The Committee observed during the course of oral examination of the departmental representative that huge amount is spent on these institutions every year. The Committee recommend that a Supervisory Board should be set up to watch the working of these institutions and to have an effective check on the expenditure side as well. The Committee further recommend that the strength of the Board may not exceed more than seven members including two legislators of Haryana.



APPENDIX-II

Statement showing the outstanding Recommendations of the Committee on the Budget Estimates for the years 1960-61, 1968-69, 1969-70, 1970-71, 1971-72, 1972-73, 1973-74, 1974-75 and 1975-76.

Serial No.	Page	Paragraph of the Report	Further Recommerdations/Observations made
		or the Report	by the Committee
1	2	3	4
			CO-OPERATIVE DEPARTMENT (1960-61)
61	21	105	The Committee decided to orally examine the Departmental Representatives in connection with these items on the 30th November, 1976.
			INDUSTRIES DEPARTMENT.
34	13	39	The Committee would like to know the latest position. The Committee would further recommend to the Government that the required information may be collected by the Department as early as possible and the information and further necessary action. The Committee will take a very serious view if the information is not collected and supplied within a reasonable period say one month.
			FOREST DEPARTMEMT (1969-70)
4	4 ,	11	The Committee would like to know the reasons as to why the Central Government has not sanctioned the money for centrally sponsered schemes namely "Desert Development in the Mohindragarh District.
			The Committee would further like to know as to how much money is going to be spent for the above mentioned scheme in District Mohinder garh during the years 1975-76 and 1976-77.
			POLICE DEPARTMENT (1970-71)
4	3	9	The Committee would like to know the latest position in the matter.
			JAILS DEPARTMENT (1970-71)
25	9	28	The Committee recommend to the Government that the requisite information may be collected from the Industries Department at the earliest and the same may be supplied to the Committee without further delay. The Committee would further like to know as to whether there is any scheme under which the Industries Department

1	2	3	4
			provides loan etc. to the released prisoners so that they may settle down and lead a life of honourable citizens.
26	9	28	The Committee would like to know whether the Department has brought the availability of the loan facility to the notice of the ex-prisoner if so, when and the mode there of.
			IRRIGATION DEPARTMENT (1970-71)
43	14	41	The Committee decided to orally examine the departmental representatives in this connection at one of its subsequent meetings.
	1		PRINTING AND STATIONERY DEPART- MENT (1971-72)
21	8	. 22	The Committee is of the view that the printing of text books is not up-to-date and therefore the Committee desired that the work of another press be taken up and got done expeditiously and the progress report be submitted to the Committee
	1		FOREST DEPARTMENT (1972-73)
36	16	33	The Committee would like to know the performance of the sale Depots during the years 1974-75 and 1975 76. The Committee would further like to know whether the Government has taken a final decision keeping in view the performance of these Depots during the above mentioned years to put them on permanent footings.
· 37	17	33	The Committee would like to know the latest position in the matter.
52	20	40	The Committee would like to know as how much amount has been provided for the development and further exploitation of forest wealth in the Morni—Pinjore Forest Division for the year 1976-77. In the light of the reply given by the Department, the Committee would like to know the plans formulated by the Department for the development of communication in the Morni Hills areas.
			The Committee would further like to know as to how much amount has been provided in the Budget for the year 1976-77.
~			IMPLEMENTATION OF COMMITTEES RECOMMENDATIONS (1972-73)
56	21	41	The Committee storngly urge that immediate action should be taken to implement the outstanding reccommendations as given in Appendix I and also those contained in this Report.

1		3	4
		-	HEALTH DEPARTMENT (1973-74)
1	5	12	The Committee would like to know the number of dispensaries district-wise without doctors at present and the reasons therefor.
2	5	12	The Committee would like to know the number of dispensaries, district-wise, without doctors at present and the reasons therefor.
4	11	13	The Committee observed that the department has taken sufficiently long time in furnishing the information required by it and desired that the same be supplied at the earliest.
9	12	14 .	Copies of the instructions for sample check of family Planning performance Statistics stated to have been sent on the 4th May, 1976, have not been received in the Vidhan Secretariat.
			The Committee desired that requisite number of copies of these instructions be sent at the earlist.
18	13	τ 9 	The Committee would like to know the basis on which the percentage of patients who got themselves X-rayed at the X-Ray Plants provided in Government Hospitals/Private Sources, institution in the district has been worked out. The Committee also decided to orally examine the departmental representatives in this connection at one of their subsequent meetings.
20	14	21	The Committeee would like to know the latest position with regard to approving the list of Ayurvedic/Unani medicines to be prescribed by the authorised Vaidya/Hakims and fixing the shops etc. etc.
			TRANSPORT DEPARTMENTS(1973-74)
36	20	27	The committee would like to know the date since when the matter has been pending for consideration and taking decision with the Government. The Committee would further like to know what steps the Government has taken to finalise the matter and how much more time the Government will take in this respect.
			The Committe decided to return all the files sent by the department for inspection of the Committee.
39	20	28	The Committee would like to inspect stores of the some of the worskhops physically on the spot at District/sub-divisional

1	2	3	4
4 4	21	32	level on one of the subsequent date and the information of this would be sent to the Department. The Committee would like to know as to how many vacancies are lying vacant in the Department where persons belonging to Scheduled Castes and backward Classes are to be recruited. The Committee further recommend to the Government that the back log may be cleared as early as possible and the Committee may be informed accordingly
45	22	33	Some members of the committee from their personal experience observed that bath rooms and laterines existing particularly on the main highways that is from Delhi to Ceandigarh generally remain very bad and dirty condition particularly at night. The Committee, therefore, recommend to the Government that the General Manager of the various depots in the State may be instructed to ensure that bath rooms and laterines are kept very clean and neat for the use of the public because it is one of the sources from where the diseases are carried from one place to another. The committe may be informed of the action taken by the department in this respect as early as possible.
46	22	33	do
47	22	33	—do—
48	22	34	⊸ do ⊸
, 51	23	34	The Committee is constrained to see that the Department has sent an evasive reply. The Committee would like to know the detailed position regarding the functioning of canteens at three stations viz. Ambala, Karnal and Panipat.
·		**	The Committee would further like to know the steps being taken by the Department for running such canteens at other stations of the Haryana Roadways.
60	24	38	The Committee would like to know tho uumber of cases detected where these instructions have not been complied with by the drivers and the conductors and what action has been taken against them.
61	24	39	The Committee would like to know the places in Haryana connected to the State head quarters by de-lux buses have been started.

1	2	3	4
73	26-27	46	(e) The Committee would like to orally examine the representatives of the department at one of their subsequent meetings on the following points:—
			(1) What criteria has been fixed by the Department to impart training to the technical staff, such as Head Mechanics, Mechanics, Electricians, Fitters etc. etc.
			(2) Whether the staff of all categories mean for the workshop in all the depots in the State is complete if not, the reasons therefor and what steps are taken to make up the shortfall by the Department.
			(3) The members from their personal experience observed that pilferage in tickets generally occurs on short distance/lecal/remote routes.
			The committee, therefore recommend that the inspection on these routes be conducted frequently by the supervisory staff.
			(4) The Committee is of the opinion that workshops in most of the depots are not fully equipped to keep the buses in running conditions. The Committee, therefore, would like to know as to what steps the department has taken to keep the buses running particularly in those depots where the percentage of break-downs is on the high side.
			(5) The Committee would like to know the percentage of break-downs of the buses depot-wise in the state during the year 1974-75 and 1975-76, respectively.
			(6) What system has the Department adopted to cheek proper utilisation of diesel/break/mobile oil etc. depot-wise in the State?
			CO-OPERATIVE DEPARTMENT (1974-75)
1	2	10	The committee after going through the reply of the department, recommends to the Government that instead of executing a new post of Additional Registrar (Field) the departsment may upgrade one existing post of Joint Registrar at Headquarters to that of additional Registrar for giving incentive to the departmental officers.

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creating

The Committee would like to have a copy of the instructions issued to the co-operative institutions in this behalf.

The Committee would further like to know as to how many surprise checks were conducted by the competent autho-

1	2	3	4
			rities after the issue of the said instruc- tions and what results? The names of the authorities who conducted the surprise checks alongwith the dates on which the checks were conducted be also intimated to the committee.
17	12	21	The Committee is alarmed to see the figures of loss of the Consumer Co-operative Stores at Yamuna Nagar, Panipat, Faridabad, Rohtak and Hissar
			The Committee strongly recommend to the Government that sincere efforts be made by the department to put these stores into profit
			The Committee further recommends to the Government that various loop-holes responsible for the loss at various levels may be plugged so that the loss may be avoided and the stores may be put into profit. Necessary steps taken in this direction be intimated to the committee as early as possible.
18	12	22	The Committee would like to the latest position and the Administrative action taken by the Department against those officers/officials who were found responsible for shortages/pilferages. The Committee further recommend to the Government that this information may be included positively in the next querterly pending for 21.12.1976.
20		23	The Deportment stated in its reply that the position will be communicated to the committee by 15.10 1976 but the committee constrained to observe that the required information has not been sent to the committee so far. The committee further observed that the amount involved in cases under arbitration was Rs. 87.45
			lakhs The committee takes a serious view and recommend to the Government that these cases be expedited and the comittee may be informed accordingly. The Committee further desired to know as to how far this experience of amalgamating the societies running in losses into those running in profit, have been proved fruitful.
21	13	24	The Committee recommend to the Gevernment that an enquiry may be entrusted to an I.A.S. Officer with direction to conduct an enquiry within a stipulated period and a copy of the report of enquiry may be sent to the committee also for its information.
22	13-14	25	The Committee was very much pained

1	2	3	4
			to observe that the reply, given by the department was quite evasive not self contained and hotch potch. The committee recommend that in future a clear and self contained information may be sent to the committee for its information. The committee was further surprised to know that a huge amount to the tune of Rs 175 34 lakhs was not recoverable. The committee would like to know the reason as to why this amount cannot be recovered and what preventive measures the department took at the time of advancing the loans to those societies. The Committee would like to have a copy of the rules and regulations under which the loans in question advanced to the above said societies which in view of the department is unrecovereble now.
25	16	28	The Committee was not satisfied with the reply given by the department. The committee feel that a long time has passed and the case against Sh. Lakhi Ram and Sh. Suraj Bhan should have been decided by now Theifore, the committee, recommend that vigorous efforts be made by the department to finalise these cases at the earlist. The committee would further like to know as to what are those factors which are considered very essential by the staff when they undertake tour. The committee further recommend that the information with regard to the amount spent on entertainments may be collected as early as possible and the same may be sent to the committee. The committee has further desired that other information regarding the amount spent on vehicles etc. may also be collected and be supplied to the Committee as early as possible.
27	17	30	The Committee decided to orally examine the departmental representatives in in connection with these items on the 30th November, 1976.
29 -	. 21	31	The Committee decided to orally examine the departmental representatives in connection with these items on the 30th November, 1976.
30	21	31	The Committe decided to orally examine the departmental representatives in connection with these items on 30th November, 1976. PRINTING AND STATIONERY DEPARTMENT (1975-76)
1	4	8	The Committee would like to have a copy of the instructions issued in this behalf.

1	2	3	4
4	7	11	The Committee would like to know the latest position in the matter
5	8	12	The Committee would like to know the position with legard, to the printing and availability of text-books for the students of 9th, 10th and 11th classes.
7	10		The Committee feel that the indenting department should place orders for printing of their publications in commensurate with realistic requirements. Unplanned printing of publications not only leads to wastage of Government money but also occupies storage capacity on book depots. The Committee recommend that responsibility be fixed on the concerned officers/officials who placed indents for the printing of publications in question, in excess of the anticipated demands and the Commenter may be informed accordingly.
	11	15	The Committee notices that the shortage/excess in the text books papers store, Penchkula is of alarming proportion. The Committee feel that some store keepers or petty official cannot dare to commit such a grave offence. The Committee have apprehensions that these shortages etc. are the handwork of some big officers. The Committee strongly recommend to the Government that this matter of shortages be got investigated through vigilance Department and strickt dieiplinary action be taken against the officers/officials found guilty
9	12	16	The Committee would like to know whether fire bloke out in the paper store either at Chandigath or Panchkula after the Haryana came into being, if so, what was the cause and damage resulted? Was any enquiry conducted, if so, with what results.
10	12	17	According to point No 19 of 20 point programme anunciated by Prime Minister and to be implemented by the State Government the items of stationery etc. The top to be made available to the students at concessional lates. The Committee would like to know the action taken by the Department towards implementation of point referred to above in that, how many stationery stores have been opened for the purpose the extent of concessional rates and No of students benefitted therefrom
11	12	18	(1975-76) RECOMMENDATIONS The Committee strongly recommend that immidiate action should be taken to implement the outstanding recommendations as given in Appendix II and also those contained in this Report

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